

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.**

**OA No.193/2015 with MA No.164/2015**

**This the 23<sup>rd</sup> day of September, 2021.**

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)  
Hon'ble Dr. A.K.Dubey, Member (A)**

Mr. Hiteshkumar S/o. Laxmanbhai Sheth  
Aged : 39 years  
Presently serving as Senior Tax Assistant  
Block No.5/A, Plot No.1503  
Bilipatra Tenaments  
Beside Shreeji Restaurant,  
Ghogha Circle, Bhavnagar – 364 001. .... Applicant

(By Advocate : Applicant in person)

**VERSUS**

1. Union of India  
Notice to be served through  
The Secretary,  
Ministry of Finance,  
North Block, New Delhi – 110 001.
2. Director  
The Central Board of Excise and Customs  
North Block, New Delhi – 110 001.
3. The Director General of Vigilance  
Directorate General of Vigilance,  
Customs & Central Excise,  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Hotel Samrat  
Kautilya Marg, Chanaykapuri  
New Delhi – 110 021.
4. The Commissioner, Customs (Preventive)  
'SARDA' House, Opp. Panchvati  
Bedi Bunder Road, Jamnagar – 361 008.
5. The Chief Commissioner  
Custom House, Nr. All India Radio  
Navrangpura, Ahmedabad – 380 009..... Respondents

**ORDER (ORAL)**

**Per : Hon'ble Shri J.V. Bhairavia, Member (J)**

1. In the instant OA, we take judicial note of letter dated 04.09.2021 written by the applicant to the Joint Registrar of this Tribunal wherein the applicant has stated that he is not willing to proceed further in the matter and accordingly request to pass appropriate order.
2. Considering the request made by the applicant vide his letter dated 04.09.2021, the OA stands dismissed. Pending MA also stands dismissed. No order as to costs.

**(A.K.Dubey)  
Member (A)**

**(J.V.Bhairavia)  
Member (J)**

Nk